

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad, this the 19th day of Nov. 2001.

CORAM : HON. MR. S. DAYAL, A.M.

HON. MR. RAFIQUDDIN, J.M.

CCA No. 2-4/2000

in OA No. 11123 of 1995.

1. Jai Prakash s/o Late Nand Shankar, working as Mail Motor Driver, under Senior Superintendent of Post Offices, East Division, Varanasi r/o K-50/39, Ambiya Mandi, Varanasi..... Applicant.

Counsel for applicant : Sri C.P. Gupta.

Versus

1. Colonel Kamleshwar Prasad Tripathi, Post Master General, Allahabad Region, Allahabad.
2. Sri Ram Samujh Yadav, Senior Superintendent of Post Offices, East Division, Varanasi.... Respondents.

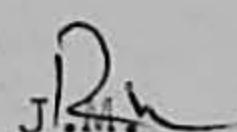
Counsel for respondents : Sri S. Chaturvedi.

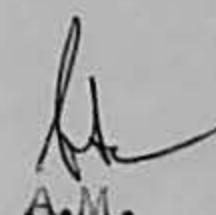
ORDER (ORAL)

By Hon. Mr. S. Dayal, A.M.

This contempt petition was filed for willful disobedience of order directing the respondents to pay the salary of applicant for the period from 4.3.79 to 26.8.1993 within four months from the communication of the order. The respondents have filed their counter reply in which they have stated that they had filed a writ petition against the order in which a stay was operating. The writ petition was, however, dismissed and thereafter, the orders are complied with.

2. Counsel for applicant states that the compliance has been delayed. However, we do not find any intention to disobey the order on the part of the respondents. The contempt proceedings are, therefore, dropped and the notices are to be served.


J.M.


A.M.

Asthana/